

- (iii) Imposition of punishment on Conductors/Attendants found responsible for dereliction of duty.

Castor Oil Exports

*378. SHRI VJAY N. PATIL: Will the Minister of COMMERCE be pleased to state:

(a) whether castor oil exports have shown improvement in the general currency area (GCA);

(b) if so, the countries where castor oil is in great demand;

(c) the steps being taken to further raise its exports; and

(d) the policy of Government regarding grant of Cash compensatory support to all grades of castor oil for export?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) Yes, Sir.

(b) The countries where castor oil is in great demand are France, Japan, USA, UK, Netherlands, Australia and South Korea.

(c) Cash Compensatory Support @ 5% and REP @ 3% are admissible on export of castor oil (medicinal). Approval has been given for sending a study-cum-sales team for promoting exports of castor oil to GCA countries. STC has also made available counter-trade facilities to exporters of castor oil to GCA.

(d) Cash Compensatory Support on export of a product is given on the basis of cost data details submitted through the concerned Commodity Board/Export Promotion Council. Presently CCS is admissible on export of castor oil medicinal only.

Recruitment of Minority Communities In Banks

*379. SHRI JAGANNATH PATTNAIK: Will the Minister of FINANCE be pleased to state:

(a) whether Government have issued instructions to the public sector banks and the Banking Services Recruitment Boards (BSRBs) to take specific steps to encourage candidates belonging to the minority communities to appear in the Banking Services Examinations;

(b) if so, the details thereof; and

(c) the action taken by the public sector banks and the BSRBs in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). In pursuance of Prime Minister's 15-point programme on the welfare of minorities, steps have been taken to encourage candidates belonging to minority communities to appear in the recruitment examinations conducted by the Banking Service Recruitment Boards. These measures are aimed to familiarise the trainees with the methodology etc. of the recruitment tests.

Opening of Bank Branches In Haryana

*380. SHRI DHARAM PAL SINGH MALIK: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of each bank working in the State of Haryana at present;

(b) the names of banks working in the State of Haryana;

(c) whether Government propose to

open more bank branches in the States; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). The names of banks and number of their branches working in the State of Haryana as on 31.12.1988 are indicated in the Statement below:-

(c) and (d). Reserve Bank of India (RBI) has reported that under the Branch Expansion Programme for 1985-90, 143 centres (128 centres for Rural/Semi-urban areas and 15 centres for Urban areas) has been allotted to banks for opening their branches in Haryana. Of these, branches have already been set up in 136 centres. Recently, keeping in view the requirements of the Service Area Approach to rural lending 10 centres have been allotted in Haryana. Of these, branches have already been set up in 7 centres.

STATEMENT

Name of the banks and number of their branches functioning in the State of Haryana as on 31.12.1988.

<i>Name of Bank</i>	<i>No. of branches</i>
1	2
1. State Bank of India	152
2. State Bank of Bikaner & Jaipur	6
3. State Bank of Patiala	103
4. Allahabad Bank	15
5. Bank of Baroda	16

1	2
6. Bank of India	18
7. Bank of Maharashtra	5
8. Canara Bank	44
9. Central Bank of India	73
10. Dena Bank	4
11. Indian Bank	13
12. Indian Overseas Bank	8
13. New Bank of India	77
14. Oriental Bank of Commerce	61
15. Punjab & Sind Bank	35
16. Punjab National Bank	217
17. Syndicate Bank	41
18. UCO Bank	26
19. Union Bank of India	26
20. United Bank of India	2
21. Vijaya Bank	2
22. Bank of Rajasthan Ltd.	5
23. Jammu & Kashmir Bank Ltd.	4
24. Ambala Kurukshetra Gramin Bank Ltd.	39
25. Gurgaon Gramin Bank Ltd.	114

1	2
26. Haryana Kshetriya Gramin Bank Ltd.	90
27. Hissar Sirsa Gramin Bank	43
Total	1239

[*Translation*]

Investment for Railway Projects in Hilly Areas During Eighth Plan

*381. SHRI HARISH RAWAT : Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have demanded huge capital investment during the Eighth Five Year Plan;

(b) if so, whether this demand includes the provision of capital investment for construction of Railway Lines in the hilly and backward areas of the country; and

(c) if so, the estimated percentage thereof envisaged to be utilised in these areas ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir. A substantially larger provision than that in the Seventh Plan has been asked for.

(b) and (c). The list of new lines to be constructed in the VIII Plan period has not been finalised.

Imports and Exports

*382. SHRI CHHITUBHAI GAMIT: Will the Minister of COMMERCE be pleased to state:

(a) the details of total imports and exports in rupee from March, 1988 to June, 1989 month-wise;

(b) the reasons for imports exceeding the exports and the extent of foreign exchange liability incurred thereby ; and

(c) the steps taken to check this adverse trend of balance of trade?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) to (c). The details of imports, exports and balance of trade from March, 1988 to June 1989, monthwise are as under:-